

building in textile sector along with the number of youths trained till 30.05.2019, State-wise and year-wise; and

(b) whether the youth trained under the Yojana have been employed by May, 2019 and if so, the details thereof, State-wise and year-wise?

THE MINISTER OF TEXTILES (SHRIMATI SMRITI ZUBIN IRANI): (a) and (b) The Government has approved a new skill development scheme titled Samarth-Scheme for Capacity Building in Textile Sector covering the entire value chain of the textile sector, excluding Spinning and Weaving in the organised sector, for a period of three years from 2017-18 to 2019-20 with an outlay of ₹1300 crore. The Scheme targets to train 10.00 lakh persons (9 lakhs in organised sector and 1 lakh in traditional sector) over a period of 3 years. The Ministry has allocated skilling target of 77,420 persons to State Government agencies (Arunachal Pradesh, Jammu and Kashmir, Kerala, Mizoram, Tamil Nadu, Telangana, Uttar Pradesh, Andhra Pradesh, Assam, Madhya Pradesh, Tripura, Karnataka, Odisha, Manipur) and 43020 persons to sectoral organisations of Ministry of Textiles (Central Silk Board, Development Commissioner of Handicrafts, Development Commissioner of Handloom and National Jute Board) for commencing the training programme under the scheme.

Status of National Textile Policy

3778. SHRI VIJAY PAL SINGH TOMAR:

SHRI RAJMANI PATEL:

Will the Minister of TEXTILES be pleased to state:

(a) whether Government has a comprehensive textile policy and if so, the details and the vision document thereof;

(b) if not, the reasons therefor and by when Government would propose a National Textile Policy;

(c) whether Government is aware that inspite of dismantling of Multi-Fibre Agreement in 2005, the textile exports have not increased and instead it has come down to 12 per cent, half the exports in 1996; and

(d) if so, the details thereof and the action taken/proposed to be taken by Government in this regard?

THE MINISTER OF TEXTILES (SHRIMATI SMRITI ZUBIN IRANI): (a) and (b)
The National Textile Policy, 2000 is a comprehensive policy document with a vision to:-

- (i) Produce cloth of good quality at acceptable prices to meet the growing needs of the people.
- (ii) Increasingly contribute the provision a sustainable employment and the economic growth of the nation; and
- (iii) Compete with confidence for an increasing share of the global market.

The trust areas of the NTP 2000 are, maximizing employment opportunities, technological upgradation, enhancement of productivity, quality improvement, strengthening of raw material base, product diversification, and increase in exports.

(c) India's Textile and Apparel exports have increased by 5.7% CAGR after dismantling of Multi Fibre Agreement in 2005 from US\$ 17.5 billion in 2005-06 to US\$ 36.6 billion in 2018-19.

- (d) Does not arise.

Procurements under Public Procurement Policy

3779. SHRIMATI CHHAYA VERMA:

SHRI VISHAMBHAR PRASAD NISHAD:

CH. SUKHRAM SINGH YADAV:

Will the Minister of TEXTILES be pleased to state:

(a) the detail of suppliers, total worth of supplies and procurement agencies for the handloom and handicraft items reserved under the Public Procurement Policy, during 2017-18, 2018-19 and 2019-20;

(b) the details of procurement from entrepreneurs under Section 4 of the Policy; and

(c) the details of handloom and handicraft items procured by Indian Railway and the Ministry of Defence organisations and its value during that period?

THE MINISTER OF TEXTILES (SHRIMATI SMRITI ZUBIN IRANI): (a) to (c) The purchase preference for Local Content and Local Supplier, as envisaged in the Public Procurement Policy notification, is accorded through clause (i) of Rule 153 of General